

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHOWLIN NETWORK MARKETING PVT. LTD.

1.	NAME OF CORPORATE DEBTOR	SHOWLIN NETWORK MARKETING PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	22 AUGUST, 2003
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U52590MH2003PTC141830
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REGISTERED OFFICE: SHRI KRISHNA BHAWAN, NEAR RAMCHANDRA TOLBAS SHOP, NAGPUR, NAGPUR MH 440002
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	25/8/2023
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	25/8/2023
8.	NAME, ADDRESS, EMAIL, ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PARSH CHANDULAL MEHTA 13B, NIRMAL SOCIETY, PANDURANG WADI, DOMBIVALI EAST PIN 421201 Email: parshmehta5959@gmail.com MOBILE: 7021008921 REG. NO.: IBB/I/PA-003/IP-N00099/2017-2018/11008
9.	LAST DATE FOR SUBMISSION OF CLAIMS	25 SEPTEMBER, 2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, MUMBAI has ordered the commencement of liquidation of the SHOWLIN NETWORK MARKETING PRIVATE LIMITED on 25/8/2023

The stakeholders of SHOWLIN NETWORK MARKETING PVT. LTD. are hereby called upon to submit a proof of their claims, on or before 25 September, 2023 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Parsh Chandulal Mehta

Date and Place: 29-8-2023 DOMBIVALI

